

(6)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 13.5.1999

OA 534/96

Ummed Meena, EDBPM, Post Office Dhawan, District Sawai Madhopur.

... Applicant

Versus

1. Union of India through its Secretary, Deptt. of Posts, Ministry of Communications, Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Postmaster General, Rajasthan Circle, Jaipur.
3. Director Postal Services, Jaipur Region, Jaipur.
4. Supdt. of Post Offices, Sawai Madhopur Division, Sawai Madhopur.

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. GOPAL SINGH, ADMINISTRATIVE MEMBER

For the Applicant ... Mr. K. L. Thawani
For the Respondents ... Mr. K. N. Shrimal

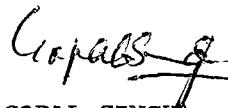
O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

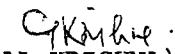
Applicant, Ummed Meena, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, mainly praying for a direction to the respondents to make selection from the candidates sponsored by the Employment Exchange, Sawai Madhopur, and not to act upon the public notice dated 17.9.96.

2. Heard the learned counsel for the parties.

3. The learned counsel for the respondents has produced a copy of an order dated 27.2.98, which has been taken on the record, by which the name of the applicant was approved for selection as an Extra Departmental Branch Post Master. The grievance of the applicant has been redressed. This application has, therefore, become infructuous. It is dismissed with no order as to costs.


(GOPAL SINGH)

ADM. MEMBER


(GOPAL KRISHNA)

VICE CHAIRMAN

VK